

18-13 lakhs excluding Indian Missions abroad. Figures regarding likely additional employment are not available.

### Sericulture

**3357. Shri M. V. Krishna Rao:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount given to the Andhra Pradesh Government for the development of sericulture during the years 1957-58 and 1958-59; and

(b) the amount asked for during the same period?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) A sum of Rs. 1,98,278 (Rs. 1,93,278 as grant and Rs. 5,000 as loan) was sanctioned in 1957-58. During 1958-59, it is proposed to sanction Rs. 2,50,000 as grant and Rs. 50,000 as loan.

(b)

Year	Grant	Loan	Total
	Rs.	Rs.	Rs.
1957-58	2,48,679	5,000	2,53,679
1958-59	4,41,698	35,000	4,76,698

### Export of Engineering Goods

**3358. Shri Damani:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1427 on the 3rd April, 1958 and state:

(a) the chief items of engineering goods exported to different countries together with their values during 1956-57 and 1957-58;

(b) whether efforts are being made to augment export of engineering goods; and

(c) if so, the nature thereof?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) to (c). A statement is placed on the Table of Lok Sabha. [See Appendix VIII, annexure No. 143.]

### Slum Clearance in Mysore

**3359. Shri Siddiah:** Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 362 on the 19th February, 1958 and lay a statement on the Table showing:

- (i) the details of the projects received from the Government of Mysore from the commencement of the First Five Year Plan upto the 31st March, 1958;
- (ii) the details of the projects sanctioned; and
- (iii) the amount actually disbursed so far?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): A statement is placed on the Table of Lok Sabha. [See Appendix VIII, annexure No. 144.]

### Razor Blades

**3360. Shri Vajpayee:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 498 on the 24th February, 1958 and lay a statement showing:

- (i) the manufacturers who have been given licences for importing steel for the manufacture of razor blades;
- (ii) the quota allotted to each licensee;
- (iii) the countries from which the steel will be imported;
- (iv) the value of steel to be imported therefrom separately;
- (v) the quantity of steel imported every year for this purpose;
- (vi) the difficulties that come in the way of manufacturing such steel in India;
- (vii) whether there is any likelihood of such steel being manufactured in India; and